



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 65/15	TP 78/16	Hearing	397 / 398	Asianet Network Pvt. Ltd. & 3 Ors. Vs. Kannada Prabha Publications Ltd. & 3 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	M. SUNIL RATHA 9884827646	Respondents 2 to 4	
2.	Siddharth Desai 8105333581	Petitioner	

Today the matter is listed for hearing on the affidavit filed by the petitioner praying the Tribunal to permit the company to infuse a sum of Rs.4.50 crores into the company to carry on its business activities. Counsel for respondents filed objections on behalf of R-2 to 4.

Heard both sides.

List the matter for orders on 22.06.2017 on the request affidavit of the petitioner to infuse funds.


MEMBER (J)


MEMBER (T)